

Office of the District Judge, Murshidabad

(English Department)
Berhampore, Murshidabad

Notice Inviting Quotation

Quotations are invited in sealed envelope from all willing suppliers on the following terms and conditions for repairment of the following articles for the purpose of use in the Judgeship of Murshidabad. Such quotation be submitted to the office of the undersigned by **4-30p.m.** on or before 03.03.2016.

1. Fiber Cable under RACK C at the Civil Judge (Sr. Divn.), Addl. Court, Berhampore.
2. Motherboard (dc 5800 HP Compaque) of slim PC at Berhampore Civil court Complex.
3. Laser Printer P1008 at Berhampore Civil Court Complex.
4. Fiber Cable in the Server Room at Jangipur.
5. Motherboard at the Lalbagh Server(1U).
6. Power adapter of KVM switch.
7. Refixation of LAN points(7) at the Civil Judge (Sr. Divn.), Lalbagh and 1(one) at ADJ Court, Lalbagh.
8. Refixation of LAN points(6) at the Civil Judge (Sr. Divn.), Kandi.
9. Two Mother board (dc 6000 HP Compaque), one SMPS problem of SLIM PC, one Laser Jet Printer P1008, one 8-port Switch and one KVM Switch at Kandi Court Complex.

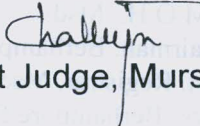
Schedule:

Last date & time for receipt of tenders: 03.03.2016 (Time: 16:30 Hrs.)

Date & time for opening of Bid: 03.03.2016 (Time: 17:00 hrs.)

Place of opening the Tenders: Chamber of the District Judge, Murshidabad.

The tender documents may be downloaded from the website www.ecourts.gov.in/murshidabad.


District Judge, Murshidabad

TERMS & CONDITIONS.

1. Quotation should be submitted to the office of the District Judge, Murshidabad in a sealed envelope on or before 03/03/2016 (**between 11-00 and 4-30 p.m.**) and should be properly signed and stamped. This Judgeship will not take any responsibility for delay, loss or non-receipt of quotations sent by post.
2. Rates should be quoted taking into account the description, make, type, specification and quantity of the articles for which quotations have been invited.

